

(c) whether any enquiry against any officer is still pending and if so, what are the reasons for such long pendency?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) to (c) The required information is not readily available. It is being collected and will be laid on the table of the house.

J. K. Nagar Aluminium Corporation

228. **SHRI SARDAR AMJAD ALI**: Will the Minister of **STEEL AND MINES** be pleased to refer to the answer to Unstarred Question 747 given in the Rajya Sabha on the 28th February, 1975 and state:

(a) whether Government have received any memorandum regarding the Jay Kay Nagar Aluminium Corporation of India;

(b) if so, what decision Government have taken thereon;

(c) whether Government propose to reopen the J. K. Nagar Aluminium Corporation; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (d) Representations have been received by Government from various quarters including the workers of the Company. The matter is under examination by Government and no decision has yet been taken.

Provident Fund irregularities in Jute Mills

231. **SHRI KALYAN ROY**:

SHRI BHOLA PRASAD:

Will the Minister of **LABOUR** be pleased to state:

(a) whether it is a fact that some serious irregularities have occurred in respect of provident fund, including huge accumulation of the arrears of the employees' contribution, in various jute mills of the country;

(b) if so, what are the details of irregularities and arrears of provident fund due from various jute mills, mill-wise and

companywise, from 1972 to the end of April, 1975; and what are the names of the Directors of these mills;

(c) what steps have been taken by Government to realise the above arrears and the results thereof;

(d) whether Government have filed any appeal in the Supreme Court to vacate the interim injunction obtained by the National Company Limited whose arrears are nearly Rs. one crore; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (e) The information is not readily available and is being collected by the Provident Fund Authorities. It will be laid on the Table of the Sabha in due course.

Contractors in Non-Coal Mines in Bailadila

232. **SHRI KALYAN ROY**:

SHRI BHOLA PRASAD:

SHRI S. G. SARDESAI:

Will the Minister of **STEEL AND MINES** be pleased to state:

(a) whether it is a fact that there are large number of contractors in public sector in non-coal mines like Bailadila etc.;

(b) if so, how many contractors are there and the nature of work entrusted to them in each of the mines;

(c) the names of the contractors and the number of workers employed by each one of them in various mines;

(d) the amount paid to them from 1972 to 1974, year wise;

(e) whether Government are aware of deep discontent among the workers of these contractors for violation of various laws including Safety Regulations; and

(f) if so, what steps have been taken to abolish the contract system in production and the details thereof?